

**(2024) 12 KAR CK 0047**

**Karnataka High Court, Dharwad Bench**

**Case No:** Regular First Appeal No. 100465 Of 2019 (PAR/POS)

Totayya S/O. Fakkirayya  
Itagimath, Since Deceased By His  
Lrs. & Others

APPELLANT

Vs

Basavenneva @ Sharada & Ors.

RESPONDENT

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**Date of Decision:** Dec. 20, 2024

**Hon'ble Judges:** Sreenivas Harish Kumar, J; T. G. Shivashankare Gowda, J

**Bench:** Division Bench

**Advocate:** C.S. Shettar, M.M. Patil

**Final Decision:** Disposed Of

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**Judgement**

Sreenivas Harish Kumar, J

Appellantsâ€™ counsel files memo stating that the parties have reported settlement in FDP No.32/2019 on the file of Addl.Senior Civil Judge, Gadag.

Certified copy of the settlement reported before Lok Adalat has been produced. Memo is placed on record. Based on the memo, appeal stands

disposed of. Respondentsâ€™ counsel is present.